

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 24, 2026

No. 2273 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Amit Verma**, Additional District & Sessions Judge, Bhadohi at Gyanpur till the new District & Sessions Judge assumes charge of the office.

No. 2274 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Ashok Kumar-XI**, Additional District & Sessions Judge, Chandauli till the new District & Sessions Judge assumes charge of the office.

No. 2275 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Yadavendra Singh-I**, Additional District & Sessions Judge, Lalitpur till the new District & Sessions Judge assumes charge of the office.

No. 2276 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Dhruva Rai**, Additional District & Sessions Judge, Mahoba till the new District & Sessions Judge assumes charge of the office.

No. 2277 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Divaker Dwivedi**, Additional District & Sessions Judge, Prayagraj till the new District & Sessions Judge assumes charge of the office.

No. 2278 /Admin. (Services)/2026

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Rajesh Kumar-V**, Additional Principal Judge, Family Court, Hardoi till the new Principal Judge, Family Court assumes charge of the office.

BY ORDER OF THE HON'BLE COURT

sd/-

(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 503/Admin. (Services)/2026 Dated: Allahabad: August 24, 2026

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Though E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Court. (Though E-mail)
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Though E-mail)
9. The Registrar (Judicial) (Confidential), High Court, Allahabad. (Though E-mail)
10. The Registrar (Judicial) (Computer), High Court, Allahabad. (Though E-mail)
11. The Registrar (Judicial) (Budget), High Court, Allahabad. (Though E-mail)
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad. (Though E-mail)
13. The Deputy Registrar (G), High Court, Allahabad. (Though E-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad (Though E-mail)
15. The Assistant Registrar (Conf. 'B'), High Court, Allahabad. (Though E-mail)
16. The Assistant Registrar (Admin.A-3), High Court, Allahabad. (Though E-mail)
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad. (Though E-mail)
18. The Assistant Registrar (Admin. C), High Court, Allahabad. (Though E-mail)
19. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. To the Hon'ble Judges with the request to place this notification before Their Lordships for kind perusal. (Though E-mail)

BY ORDER OF THE HON'BLE COURT,

sd/-

(RAJNESH KUMAR)

REGISTRAR (JUDICIAL) (SERVICES)